

**Central Administrative Tribunal
Principal Bench, New Delhi**



O.A. No. 1009/2021

This the 13th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

Swadesh Chatterjee, Aged about 57,
Designation-Casual Painter
S/o Late Shri Mahinder Chatterjee
R/o B-Block, Gali No. 4
House NO. 63, Dayal Puri, P.O. Gokul Puri
New Delhi-110094

... Applicant

(through Advocate: Shri Pushpinder Yadav)

Versus

1. Union of India
Through its Secretary
Ministry of Information & Broadcast
Shastri Bhawan, New Delhi-110001
2. The Prasar Bharti
Through its Chief Executive Officer
Doordarshan Bhawan, Tower-B
Copernicus Marg, New Delhi-110001
3. The Doordarshan Kendra
Through its Director General
Doordarshan Bhawan, Tower-B
Copernicus Marg, New Delhi-110001

... Respondent

(through Advocates: Ms. Vertika Sharma and Shri Rajiv Kumar)

**ORDER (Oral)****Hon'ble Mr. A.K. Bishnoi, Member (A):**

After arguing for some time, learned counsel for the applicant seeks to withdraw the present OA with liberty to file a better OA. Allowed.

2. The OA is dismissed as withdrawn with aforesaid liberty. No costs.

**(Ashish Kalia)
Member (A)**

**(A.K. Bishnoi)
Member (J)**

/ravi/daya/